

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 207
IB-625/ND/2017**

**IN THE MATTER OF:
Indus Container Lines Pvt. Ltd.**

...PETITIONER

Vs.

Geo Express Pvt. Ltd.

...RESPONDENT

**Section
Under Section 7 of IBC**

**Order delivered on 11.02.2021
(Virtual Hearing)**

Coram:

**SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

**For the Respondent/ Corporate-debtor :Mr. Shivam Malhotra, Advocate.
For the Liquidator :Mr. Shivanshu Kumar, Advocate.**

ORDER

IA No. 546 of 2020 is now posted to **17.02.2021** to enable the Counsels to confirm the submission of written arguments to this Tribunal.


CA No. 270 of 2020.

It is Fourth Quarterly Liquidation Status Report has been listed today which is filed by the Liquidator. The same is taken on record with just exceptions.

IA No. 376 of 2021 may be listed on **11.03.2021**.



**(V.K. Subburaj)
Member (T)**



**(P.S.N. Prasad)
Member (J)**

(Meenu)